

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3659
TO BE ANSWERED ON 10.08.2021**

DATA ON OBC

†3659. SHRI HAJI FAZLUR REHMAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any data of people belonging to Other Backward Classes(OBC) living below poverty line;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken or proposed to be taken by the Government for their upliftment and recognition along with details thereof ?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a) & (b): No Sir. The Social Economic Caste Census 2011 conducted by the Ministry of Rural Development and the Ministry of Housing and Urban Affairs could not correctly capture the caste status of households other than SCs/STs. Besides, the data is now outdated.

(c): The Government is implementing the following Schemes for upliftment of OBCs:

(i) In matter of direct recruitment to Central Government jobs and in admission to Central Government educational institutions 27% reservation is available to the OBCs.

(ii) Pre-Matric Scholarship for OBCs.

(iii) Post-Matric Scholarship for OBC students.

(iv) Dr. Ambedkar Scheme of Interest Subsidy on Educational Loan for Overseas Studies for OBCs.

(v) National Fellowship for OBCs.

(vi) Construction of Hostels for OBC Boys and Girls.

(vii) Assistance for Skill Development of OBCs.

(viii) Launch of Venture Capital Fund for OBCs.

(ix) Low Interest Loan/Finance Assistance Schemes of National Backward Classes Finance & Development Corporation (NBCFDC) for OBCs.
